

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

THIRTY-NINTH REPORT

(Presented on 22-4-1994)

The Business Advisory Committee held a sitting on Tuesday, the 19th April, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|
| (1) The Railways (Amendment) Bill, 1993, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | } May be passed on Thursday, the 21st April, 1994 without discussion. |
| (2) The Manipur Panchayati Raj Bill, 1994.
(<i>Consideration and passing</i>) | |
| (3) Discussion on the Resolution for adopting the recommendations of the Railway Convention Committee, 1991. | } 3 hours |
| (4) Discussion and Voting on the Demands for Grants (Railways) for 1994-95. | |
| (5) Discussion and Voting on the Demands for Excess Grants (Railways) for 1990-91. | |

3. The Committee also recommend the allocation of time to the following items of business as shown against each:—

- | | |
|----------------------------------------------------------------------------------------------------------------|---------|
| (1) Discussion and Voting on the Demands for Grants (General) for 1994-95 in respect of following Ministries:— | |
| (i) External Affairs | 6 hours |
| (ii) Water Resources | 5 hours |
| (iii) Human Resource Development | 6 hours |
| (iv) Defence | 6 hours |
| (v) Agriculture | 8 hours |
| (vi) Industry | 6 hours |

The Committee also recommend that Demands for Grants may be taken up in the above order.

- | | |
|---------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|
| (2) The Finance Bill, 1994.
(<i>Consideration and passing</i>) | 9 hours
(May be taken up for consideration on 4, 5 and 6 May and passed on 6 May, 1994 by 3.30 P.M.) |
|---------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|

4. The Committee further recommend that discussion and voting on the Demands for Grants in respect of Budget (General) for 1994-95 may conclude on Tuesday, the 3rd May, 1994 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on that day.

5. The Committee also recommend that in order to provide sufficient time for completion of essential financial and other Government business, the House may sit late, if necessary.

NEW DELHI;
April 19, 1994

Chaitra 29, 1916 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.